

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 18<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA(IBC)/20/GB/2023  
In CP(IB)/2/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Dr. N. Sahewalla and Company Pvt. Ltd. Vs Kuber Khanij Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) :

For Respondent (s) :

**ORDER**

**IA(IBC)/20/GB/2023**

No appearance either for the petitioner or the respondent.

Matter adjourned to **23.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)